



The Tamil Nadu Borstal Schools (Repeal) Act, 2025

Act No. 4 of 2025

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The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 21st January 2025 and is hereby published for general information:—

ACT No. 4 OF 2025.

An Act to repeal the Tamil Nadu Borstal Schools Act, 1925.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fifth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Tamil Nadu Borstal Schools (Repeal) Act, 2025.

Repeal of
Tamil Nadu
Act V of 1926.

2. The Tamil Nadu Borstal Schools Act, 1925 is hereby repealed. Tamil Nadu Act V of 1926.

(By Order of the Governor)

S. GEORGE ALEXANDER,
*Secretary to Government,
Law Department.*